

4TH UPES SCHOOL OF LAW

**NATIONAL VIRTUAL JUDGMENT WRITING  
COMPETITION 2024**

**#BETHEJUDGE**

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## ABOUT UPES, DEHRADUN



UPES was established in 2003 through the UPES Act, 2003 of the Uttarakhand State Legislature. Founded by prominent educationalists and industry experts, UPES is Asia's first university that offers specialized graduate, post-graduate and doctoral programs specifically designed for core sectors with high growth projections. Recognized as the University of Tomorrow, UPES is driven by a progressive vision to create specialized professionals in core sectors, who can contribute to the economic growth of the nation.

## ABOUT THE SCHOOL OF LAW

School of Law, UPES was established in 2007 to produce competent legal professionals. It has been a pioneer in grooming modern-day legal professionals with a multi-disciplinary edge by providing specialized courses in Energy Law, Constitutional Law, Criminal Law, Corporate Law, Taxation Law, Media Law, and others.



## ABOUT THE STUDENT COMMITTEE FOR CONSTITUTIONAL LAW & HUMAN RIGHTS

SCLHR is a forum dedicated to promoting research, increasing students' ability to interpret the law in changing situations, and spreading awareness of issues related to Constitutional Law & Human Rights. Its mission is to promote research dealing with Constitutional Law & Human Rights; and to make the Constitution and Human Rights, a subject matter to be read, explored, discussed, debated, and deliberated upon by students beyond the classroom.

## ABOUT THE EVENT



IT GIVES US IMMENSE PLEASURE TO APPRISE YOU THAT THE **'4TH NATIONAL VIRTUAL JUDGMENT WRITING COMPETITION'** WILL BE CONDUCTED FROM **AUGUST TO SEPTEMBER 2024.**

The Judgment Writing Competition serves as a platform enabling law students to use their knowledge and writing abilities, to create convincing judgments. It lets them explore complex legal situations, examine evidence, and use legal ideas to make fair decisions. By simulating the process of writing judgments, the competition endeavours to improve the participants' critical thinking abilities, legal research skills, and concise writing proficiency. It further fosters a deeper understanding of legal principles, enhances clarity in legal reasoning, and cultivates effective communication skills.

# GUIDELINES

## GENERAL GUIDELINES:

- All documents including the proposition shall be available at the Official Linktree: **<https://linktr.ee/4jwc>**
- The Submission (Judgment) **must be based on the arguments** presented in the Written Submission by the Petitioner and the Counter-Affidavit filed by the Respondent.
- Any **usage of unfair means** shall lead to the **disqualification** of the participant.
- **In case of any ambiguity or conflict** relating to the competition, the **final decision shall lie with the Organizing Committee.**
- **Any clarification or update** shall be given to the participants through **email and the WhatsApp group**, whose link will be sent to the participants when all the registrations are complete.
- **There shall be a cap of 60 participants. Registrations shall take place on a first-come-first-serve basis.**

## REGISTRATION FEE:

Individual Registration fee: **Rs. 200**

Team Registrarion fee: **Rs. 300**

**Note: There is no fee for UPES students.**

## REGISTER HERE:

[https://docs.google.com/forms/d/e/1FAIpQLSfETRpaPRDtMEVPwy-pe4ajRcxM7\\_0DfTScOppZSU-kuFBKhQ/viewform](https://docs.google.com/forms/d/e/1FAIpQLSfETRpaPRDtMEVPwy-pe4ajRcxM7_0DfTScOppZSU-kuFBKhQ/viewform)

# GENERAL RULES

## 1. ELIGIBILITY

- a) Individuals and teams of two members may participate.
- b) There is no restriction on the number of entries from any college or university.
- c) The participants shall be provided with a proposition and will be required to write a judgment based on the same.
- d) Only submissions with a single opinion shall be considered. Multiple opinions are not allowed.

## 2. ANONYMITY

Each participant shall be provided with a unique Participant Code upon registration. The identity of the teams shall not be disclosed at any stage. Such disclosure shall invite penalties which may include disqualification from the competition.

## 3. CLARIFICATIONS

All requests for clarifications regarding the proposition must be sent to the email: [sclhr@ddn.upes.ac.in](mailto:sclhr@ddn.upes.ac.in) .

**The last date to request clarifications is 8th September, 2024.**

# THE FORMAT OF THE SUBMISSION

## 1. COVER PAGE

The Cover must include the details of the case as mentioned in the proposition, formatted and drafted in accordance with Supreme Court judgments.

## 2. INDEX

The Index should lay down a structure of the Judgment and may include the precise locations of *inter alia* the following headings:

- Background
- Submissions
- Reliefs Sought in the Proceedings
- Analysis
- Conclusions and Orders of Enforcement

This page must also contain the Team Code or the Participant Code at the Top Right Corner where the names of the Judges are usually present. The Participants must not reveal their identities in any manner.

## 3. THE RATIO DECIDENDI

The Submission must include the following:

- An analysis of the Law and the circumstances forming the basis of the Decision
- Reasoning for the Decision.
- Statement of the Court on the Award.
- The date on which the judgment was written was read in Open Court.

## FORMATTING GUIDELINES

- The language of the submission shall be English only.
- The submission shall have a maximum length of 14 pages.
- The submission must be submitted in a Microsoft Word file (.doc/.docx format).
- The font used in all parts of the submission must be Times New Roman.
- The Font Size for the Main Text must be 12 with 1.5 line spacing and Justified Alignment.
- The Font Size for the Footnotes must be 10 with 1.0 line spacing and Justified Alignment.
- The citation methodology to be followed is Bluebook (20th Ed.).
- The page number must be mentioned at the bottom centre of each page.

## EVALUATION CRITERIA

- Every draft shall be marked out of 100 marks based on the criteria mentioned in the Rules.
- **The Marking Criteria for the submission shall be as follows:**

S.NO	CRITERION	MARKS
1	ADHERENCE TO RULES, ENUMERATION OF FACTS AND IDENTIFICATION OF ISSUES	15
2	FORMAT, PRESENTATION, STYLE, CLARITY, APPEARANCE, AND OVERALL IMPRESSION	15
3	RELEVANCY OF SOURCES	20
4	RATIO DECIDENDI	25
5	OBITER DICTA	25

**Note: There is no need for express bifurcation in the submission between Obiter Dicta and Ratio Decidendi.**

## IMPORTANT DATES

Registrations Open	22nd August, 2024
Registrations Close	15th September, 2024
Last Date for Submissions	30th September, 2024
Results Announcement	2nd October, 2024

## PRIZES



<p><b>Winner</b></p>	<p><b>Rs. 5000/- + Certificate of Merit</b></p>
<p><b>Runners-Up</b></p>	<p><b>Rs. 3000/- + Certificate of Merit</b></p>
<p><b>2nd Runners-Up</b></p>	<p><b>Rs. 2000/- + Certificate of Merit</b></p>

**Note: All participants shall receive a Certificate of Participation**

## CONTACT US



In case of any query related to the competition, please contact [sclhr@ddn.upes.ac.in](mailto:sclhr@ddn.upes.ac.in) or the following persons -

Saksham Vishal Sood : 9773754221

Venna Siddharth Reddy : 8660584289

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